

**LD-VC-OCW-111 -2020**

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-111 -2020**

**Vernekar Petroleum Transport       ..... Applicant**

**V e r s u s**

**Hinustan Petroleum Corp. Ltd.       ..... Respondent**

Mr. S. D. Lotlikar, Senior Advocate with Adv. Terenece Sequeira for the Applicant.

Mr. A. D. Bhobe, Advocate for the respondent.

**CORAM: DAMA SESHADRI NAIDU, J.**

**DATE: 23rd September, 2020.**

**ORDER:**

Shri Bhobe, the learned counsel for the respondent seeks two weeks time to file reply.

2. Post the matter on 14/10/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**